

**CITY CIVIL COURT MUMBAI**  
**In The Court Of: SHRI. SHANKAR GOVIND BORLEPWAR**  
**COURT 20 ASST. SESSIONS JUDGE**  
**Civil Cases Listed on 26-10-2020**

Sr No	Cases	Party Name	Advocate Name
<b>ORDER</b>			
1)	<a href="#"><u>SUIT/109423/2000</u></a>	MANDAR PHARMA AND ORS Versus GOBIND MEDICAL STROES	MS BHARATI G NACHANKAR
<b>JUDGMENT</b>			
2)	<a href="#"><u>SUIT/102467/2012</u></a>	SHRI LAWRENCE PINNEIRO Versus MAC REMEDIES PVT LTD	MR. RALSTON LERNANDES
<b>EX-PARTE JUDGEMENT</b>			
3)	<a href="#"><u>SUIT/100325/2015</u></a>	Ms Kusum Silicones Pvt ltd Versus Babulal Sharma	Khan Javed Akhtar
<b>FRAMING ISSUES</b>			
4)	<a href="#"><u>SUIT/101990/2016</u></a>	Corporation Bank Versus 1.Mr. Pravin Kumar Nawab Singh 2.Mr. Nawab Singh Balbir Singh 3. M/ s. P.M. Dimensions Private Ltd.	Vinaya Chavan and Company
5)	<a href="#"><u>SUIT/102142/2016</u></a>	Dena Bank Chembur Branch Versus 1.Sai Builders and Developers 2.Kamu Premji Rathod	B.M. Gupta and Associates
6)	<a href="#"><u>SUIT/101407/2019</u></a>	Mr. Rahul Chawla Versus Living Audio Pvt. Ltd.	Zunjarrao and Co.
<b>NM ORDERS</b>			
7)	<a href="#"><u>SUIT/106818/2006</u></a>	M S MIRASU MARKETING LTD Versus FRANCH HERBS TECHNOLOGIES LTD AND 3 ORS	B R VISHWAKARMA AND MS SUDHA GANDHI  GEOGY JACOB AND ASSOCIATES 1 AND 2 - FOR NMS

Sr No	Cases	Party Name	Advocate Name
8)	<a href="#"><u>NOTICE OF MOTION/ 101826/2017</u></a>	Dabur India Ltd Versus Official Liquidator Of Franch Herbs Technologies Ltd	Geogy Jacob And Associates
<b>CH/S ORDERS</b>			
9)	<a href="#"><u>SUIT/ 108992/2000</u></a>	S J MANDREKAR AND CO Versus SHANTA KAUIJALGI AND ORS	D S SAKHALKAR  C N MEHTA
10)	<a href="#"><u>CHAMBER SUMMONS/ 101446/2019</u></a>	S. J. Mandrekar And Co And Anr Versus Shanta S. Kaujalgi And Ors	Nutan S. Moily

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Sr No	Cases	Party Name	Advocate Name
<b>ARGUMENTS</b>			
1)	<a href="#"><u>SUIT/105295/2012</u></a>	MRS ANUPAMA S GURAV Versus MR. PIYUSH GANEDIWALA	H.R. PAWAR
<b>EX-PARTE JUDGEMENT</b>			
2)	<a href="#"><u>SUIT/101785/2019</u></a>	Mr. Pramod Yashvant Keni Versus 1.M/s.Thakordas and Madgavkar 2.Shri.Bharat Bachhubhai Merchant	Kihore M. Maru
<b>ARGUMENT P.H.</b>			
3)	<a href="#"><u>SUIT/104461/2007</u></a>	VIJAYA BANK Versus ALLABUX A SHAIKH AND 3 ORS	S R SHETTY  M S JHANGIANI NARULA AND ASS 4
4)	<a href="#"><u>STAY APPLICATION/100172/2017</u></a>	N. J. Developer - Review Petition Stamp No. 11923/17 Versus 1. Vijaya Bank 2. Allabux A. Shaikh S/O Adam Shaikh 3. John David Lobo 4. Uttam K. Shinde	Jhangiani Narula And Associates
5)	<a href="#"><u>REVIEW PETITION/100662/2018</u></a>	MS. N. J. Developers Versus 1.Vijaya Bank 2.Allabux A Shaikh S/o Adam Shaik 3. John David Lobo 4. Uttam K Shinde	Jhangiani Narula And Associates
<b>FRAMING ISSUES</b>			
6)	<a href="#"><u>SUIT/100710/2016</u></a>	Radial Infratech Private Limited Versus Godrej and Boyce Manufacturing Co.Ltd.	Vikram Agarwal
7)	<a href="#"><u>SUIT/100488/2016</u></a>	M/s. Awagaman Transport Co. Pvt. Ltd. Versus M/s. Sew Infrastructure Limited	S.V. Vora

Sr No	Cases	Party Name	Advocate Name
<b>NM ORDERS</b>			
8)	<a href="#"><u>SUIT/ 102255/2017</u></a>	Mr. Mafatlal Bachhrajji Sanghvi Versus M/s. Global Composites and Structural Ltd	K. P. Dubey and Sujeet R. Maurya
9)	<a href="#"><u>SUIT/ 102849/2018</u></a>	Shaparia Dock and Steel Co. Pvt. Ltd. Versus Deputy Estate Manager - I	Mujahid Mulla and Trupti Narkar
10)	<a href="#"><u>NOTICE OF MOTION/ 104023/2019</u></a>	Mr. Mafatlal Bachhrajji Sanghvi Versus M/s. Global Composites and Structural Pvt Ltd	K. P. Dubey

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**Civil Cases Listed on 28-10-2020**

Sr No	Cases	Party Name	Advocate Name
<b>ORDER</b>			
1)	<a href="#"><u>SUIT/ 103906/2010</u></a>	NARAYAN M RAWAT Versus RAJENDRA DATTATRAY SAWANT PRO OF RAJENDRA ENTERPRISES AND ANR	ASHOKA LAW FIRM  G S BHAT
2)	<a href="#"><u>SUIT/ 110298/1991</u></a>	HOPE TEXTILES LTD Versus SULOCHANADEVI MANSINGHKA	M S KANGA AND CO  VIGIL JURIS FOR DEF 1
<b>JUDGMENT</b>			
3)	<a href="#"><u>SUIT/ 101514/2017</u></a>	Canara Bank Versus Mr. Sayyed Usman Abdul Gaffur	Shri. O. A. Das
<b>EX-PARTE JUDGEMENT</b>			
4)	<a href="#"><u>SUIT/ 101148/2018</u></a>	M/s. New Manak Overseas Ltd. Versus Mr. Prabhuram Vagaji Prajapati	K.P. Dubey and Sujeet R. Maurya
5)	<a href="#"><u>SUIT/ 101840/2019</u></a>	M/s. New Manak Metalloys Ltd Versus 1. M/s. Excel Steel 2. Mr. Bharat Achlaram Modi 3. Mrs. Kamlaben Satish Rathod	K. P. Dubey and Sujeet R. Maurya
<b>ARGUMENTS</b>			
6)	<a href="#"><u>SUIT/ 100102/2012</u></a>	HINDUSTAN PETROLEUM CORPORATION LTD. Versus F.M. LAND DEVELOPER PVT. LTD.	M-S RUSTAMJI AND GINWALA
7)	<a href="#"><u>SUIT/ 100217/2012</u></a>	HINDUSTAN PETROLEUM CORPORATON LTD Versus F.M. LAND DEVELOPER PVT. LTD.	M-S RUSTAMJI AND GINWALA
8)	<a href="#"><u>EXECUTION APPLN/ 100679/2014</u></a>	FAKHRI CO OPERATIVE HOUSING SOCIETY LIMITED Versus	KALPESH JOSHI

<b>Sr No</b>	<b>Cases</b>	<b>Party Name</b>	<b>Advocate Name</b>
		M-S NIKITA ASSOCIATES	
9)	<a href="#">SUIT/ 101766/2019</a>	Oriental Bank of Commerce Versus 1.Mr. Sunil G. Khanna 2. Mr. Rajendra Vishwas Sable	Anant Narayan
10)	<a href="#">SUIT/ 101790/2019</a>	Mr.Rasiklal Narayanlal Sanghvi Versus 1.Choudhary Combines India Pvt. Ltd. 2.Mr.Sudhakar Ramdas Choudhary 3.Kalyani Sudhakar Choudhary	K.P.Dubey and Sujeet P. Maurya
11)	<a href="#">SUIT/ 101792/2019</a>	M/s. Royal Aircon Pvt. Ltd. Versus M/s. Aurochem Pharmaceuticals India Pvt. Ltd.	Dr. D.S. Hate and Deepak Jamsandekar
12)	<a href="#">EXECUTION APPLN/ 100037/2019</a>	M/s. NDT Systems Pvt Ltd Versus M/s. ESSAR Projects (I) Ltd	Shri. L.K. Tripathi
13)	<a href="#">SUIT/ 100985/2019</a>	Vagtaram Jetaji Prajapat Versus Kehrram Dedaram Choudhary	M.D. Mali and Co.
<b>ARGUMENT P.H.</b>			
14)	<a href="#">SUIT/ 106672/2001</a>	MS.CHETAN ASSOCIATES Versus ABHILASHA CO-OP.HSG.SOC.LTD.	MS.DESAI DIWANJI D.T.GANDHY
15)	<a href="#">SUIT/ 104056/2002</a>	ABHILASHA CHS LTD Versus CHETAN ASSOCIATES	DINESH T.GANDHY DESAI DIWANJI
<b>FRAMING ISSUES</b>			
16)	<a href="#">SUIT/ 100866/2016</a>	Mr. Shivkrishna Harakchand Damani Versus Hindustan Copper Limited	Madanmohanrai M. Shah
17)	<a href="#">SUIT/ 101289/2016</a>	1.Reliance Jio Infocomm Ltd. 2.New India Assurance Co. Ltd. Versus M/s. Vinay Cargo Movers Ltd.	Ms. Karishma Shirke Padwal

<b>Sr No</b>	<b>Cases</b>	<b>Party Name</b>	<b>Advocate Name</b>
18)	<a href="#"><u>SUIT/101290/2016</u></a>	1.Reliance Jio Infocomm. Ltd. 2.New India Assurance Co. Ltd. Versus M/s. Vinay Cargo Movers Ltd.	Ms. Karishma Shirke Padwal
19)	<a href="#"><u>SUIT/102414/2016</u></a>	Shri. Satyandra Kumar S/o. Shri. Shanti Swaroop Mahesh Versus 1.Onkar Maheshprasad Gupta 2.Sarita Onkar Gupta	Adv. Pawan Tiwari
20)	<a href="#"><u>SUIT/102585/2016</u></a>	1.Smt. Satyavati Ramprasad Ruia 2.Shri.Ajaykant Ramprasad Ruia 3.Ramprasad Shivchabdrai Ruia Trust Versus New India Assurance Co. Ltd.	Deepak Jamsandekar
21)	<a href="#"><u>SUIT/102870/2016</u></a>	Canara Bank Versus 1.State Bank of India 2.Shailendra Kumar Singh S/o. Ambika Prasad Singh	M/s. K. K. Associates
22)	<a href="#"><u>SUIT/100641/2018</u></a>	Shri. Kalyan Asaram Giri Versus 1. Mr. Nana Sampat Jadhav 2. J. J. Group	Pawan G. Dhand
23)	<a href="#"><u>SUIT/101811/2018</u></a>	M/s. Venus Detective and Security Services Pvt. Ltd. Versus 1. Mahatma Gandhi Missions Medical College 2. Dr. Sudhir Kadam Trustee 3. Mr. G.S. Nareshetty	G. Kasturi and Co.
24)	<a href="#"><u>SUIT/100863/2019</u></a>	M/s. Mahalaxmi Trading Co. Versus Studio 5	Gaurav Pandey and Dattatray Pathak
<b>NM ORDERS</b>			
25)	<a href="#"><u>SUIT/102076/2019</u></a>	Kaved Steel Products Pvt. Ltd. Versus Bank of Baroda	NDB Law
26)	<a href="#"><u>NOTICE OF MOTION/103078/2019</u></a>	Kaved Steel Products Pvt. Ltd. Versus Bank of Baroda And Ors	NDB Law

**CITY CIVIL COURT MUMBAI**  
**In The Court Of: SHRI. SHANKAR GOVIND BORLEPWAR**  
**COURT 20 ASST. SESSIONS JUDGE**  
**Civil Cases Listed on 29-10-2020**

Sr No	Cases	Party Name	Advocate Name
<b>ORDER</b>			
1)	<a href="#"><u>REVIEW PETITION/ 100012/2017</u></a>	Rayomand Burzor Joshi Versus 1.Shri. Dara Ratansha Zaiwalla 2.Shri. Dara Dinsha Vania 3.Shri. Rust	Ms. M.M. Kadam
<b>EX-PARTE JUDGEMENT</b>			
2)	<a href="#"><u>SUIT/ 101807/2019</u></a>	Bank of India Versus M/s. Shakeera Tours and Travels	Arun Kumar Misra
<b>ARGUMENT P.H.</b>			
3)	<a href="#"><u>SUIT/ 106229/2005</u></a>	M S THE PAPER PRODUCTS LTD Versus M S MORIST TRADE INDIA PVT LTD AND ANR	Bharat Punekar  TUSHAR GORADIA AND H NIKUMB
4)	<a href="#"><u>SUIT/ 101680/2015</u></a>	Life Insurance corporation of India Versus Ankalgi Vijay Govind	Ms Gopal C. Poojary and company
5)	<a href="#"><u>Counter Claim/ 100013/2017</u></a>	1.Ms Morish Trade India Pvt Ltd 2.Model Sales Agency Ltd - High Court Counter Claim No.11 of 2008 Versus Huhtamaki PPL Ltd	Tushar Goradia And Hrushikesh Nikumb
<b>FRAMING ISSUES</b>			
6)	<a href="#"><u>SUIT/ 101284/2016</u></a>	1.Reliance Jio Infocomm. Ltd. 2.New India Assurance Co. Ltd. Versus M/s. B.D. Transport Company	
7)	<a href="#"><u>SUIT/ 102930/2016</u></a>	Mr. Abubakkar Wahid Khan Versus 1.Mr. Prakash Bhogabhai Gohil 2.Mr. Vijay Bhogabhai Gohil 3.Mr. Himmat Bhogabhai Gohil	S.K. Pise and Associates, Mr. Suryakant K. Pise



Sr No	Cases	Party Name	Advocate Name
<b>NM ORDERS</b>			
8)	<a href="#"><u>SUIT/101664/2019</u></a>	M/s. Sumeet Steel Traders Versus 1.SMS Parayavaran Limited 2.Mr. M. Sengupta 3.M.K. Singh 4.S.N. Modak	Lex India Juris
9)	<a href="#"><u>NOTICE OF MOTION/104539/2018</u></a>	M/s. Sumeet Steel Traders Versus 1.SMS Parayavaran Limited 2.Mr. M. Sengupta 3.M.K. Singh 4.S.N. Modak	Adv Tejas P. Deshpande
<b>CH/S ORDERS</b>			
10)	<a href="#"><u>SUIT/103219/2018</u></a>	The Board of Trustees of the Port of Mumbai Versus M/s. Globex International Pvt Ltd	M/s. M. V. Kini and Co
11)	<a href="#"><u>SUIT/103220/2018</u></a>	The Board of Trustees of the Port of Mumbai Versus M/s. Globex International Pvt Ltd	M/s. M. V. Kini and Co
12)	<a href="#"><u>SUIT/103299/2018</u></a>	The Board of Trustees of the Port of Mumbai Versus M/s. Globex International Pvt Ltd	M/s. M. V. Kini and Co
13)	<a href="#"><u>SUIT/103300/2018</u></a>	The Board of Trustees of the Port of Mumbai Versus M/s. Globex International Pvt Ltd	M/s. M. V. Kini and Co
14)	<a href="#"><u>CHAMBER SUMMONS/100157/2020</u></a>	The Board of Trustees of the Port of Mumbai Versus M/s. Globex International Pvt Ltd and Ors.	M/s. M. V. Kini and Co
15)	<a href="#"><u>CHAMBER SUMMONS/100158/2020</u></a>	The Board of Trustees of the Port of Mumbai Versus M/s. Globex International Pvt Ltd and Ors.	M/s. M. V. Kini and Co
16)	<a href="#"><u>CHAMBER SUMMONS/100169/2020</u></a>	The Board of Trustees of the Port of Mumbai Versus M/s. Globex International Pvt Ltd and Ors.	M. V. Kini and Co.

<b>Sr No</b>	<b>Cases</b>	<b>Party Name</b>	<b>Advocate Name</b>
17)	<a href="#"><u>CHAMBER SUMMONS/100170/2020</u></a>	The Board of Trustees of the Port of Mumbai Versus M/s. Globex International Pvt Ltd and Ors.	M. V. Kini and Co.

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**Civil Cases Listed on 31-10-2020**

Sr No	Cases	Party Name	Advocate Name
<b>ORDER</b>			
1)	<a href="#"><u>SUIT/ 105976/2005</u></a>	HARISH BALMUKUND GUPTA Versus JAGDISH S GUPTA AND ORS	M S HARAKCHAND AND CO  M S J R VAKIL AND ASSOC 1
<b>JUDGMENT</b>			
2)	<a href="#"><u>SUIT/ 101866/2019</u></a>	Oriental Bank of Commerce Versus 1. Mrs. Jayshree Rahul Khonde 2. MR. Rahul B Konde	Anant Narayan
<b>EX-PARTE JUDGEMENT</b>			
3)	<a href="#"><u>SUIT/ 101246/2015</u></a>	State Bank of Hyderabad Versus 1.Haresh Ramesh Tayade 2.Ramesh B. Tayade	Vivek S. Sawant
<b>ARGUMENTS</b>			
4)	<a href="#"><u>SUIT/ 108196/1984</u></a>	INTER METALLCO PVT LTD Versus K MOHAN AND CO EXPORTS	AKSHAR LAWS U OBJ  HARIDAS AND CO
5)	<a href="#"><u>SUIT/ 101870/2016</u></a>	Rajeshwar Vishwanath Shastri Versus 1.Umesh Pandurang Patade 2.Mrs. Sneha Umesh Patade	Adv. Rakesh K. Agrawal
6)	<a href="#"><u>SUIT/ 102196/2017</u></a>	Punjab National Bank Versus 1. More Shashank Laxmikant 2 Laxmikant Shanker More 3. Sujatha Laxmikant More 4. Sindhu P. Bhatkar	John Daniel
7)	<a href="#"><u>SUIT/ 100184/2018</u></a>	De Lage Landen Financial Services India Pvt. Ltd. Versus 1. Mr. Bhola Ram Madanlal Khati 2. Mrs. Badam Madanlal Khati	Sachin Daga and Hemanshu Shinde

Sr No	Cases	Party Name	Advocate Name
<b>FRAMING ISSUES</b>			
8)	<a href="#"><u>SUIT/ 100990/2016</u></a>	United Textiles Mills Pvt. Ltd. Versus 1.M/s. Shree Nakoda Synthetics 2.Mr. Sandeep Kewalchand Kothari 3.Mr. Kewalchand Kothari	Law Chamber of Siddharth Murarka
9)	<a href="#"><u>SUIT/ 101017/2016</u></a>	Messars Nirmal Enterprises Versus I.T.C. Limited	S. Ashwinikumar and Co.
10)	<a href="#"><u>SUIT/ 102291/2016</u></a>	M/s. Churchgate Investments and Trading Co. Pvt. Ltd. Versus 1.Mr.Bharat Valia 2.Mr. Pankaj Valia 3.VHCL Ind.Ltd.	I.V.Merchant and Co.